

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2642  
ANSWERED ON:09.12.2011  
COMPENSATION OF DISPLACED TRIBALS  
Mishra Shri Govind Prasad

**Will the Minister of POWER be pleased to state:**

- (a) whether a large number of tribal families were displaced due to land acquisition for construction of the Damodar Valley Power Projects;
- (b) if so, the details thereof;
- (c) whether the displaced persons have been provided jobs in compliance with the ruling of the Supreme Court in this regard;and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : Yes, Madam.

(b) : Tribal families displaced in old projects of Damodar Valley Corporation as per details given below.

Sl. No.	Project	Number of displaced persons	Number of tribals
---------	---------	-----------------------------	-------------------

01	Maithon	788	223
----	---------	-----	-----

02	Panchet	101	09
----	---------	-----	----

03	Mejia Thermal Power Station	520	23
----	-----------------------------	-----	----

04	Chandrapura Thermal Power Station	165	58
----	-----------------------------------	-----	----

(c) & (d) : As per the order of the Hon'ble Supreme Court of India passed in Civil Appeal No.1757 of 1992 dated 09.04.92, employment was given to the lowest category of unskilled posts in the project of Maithon as per availability of vacancies. DVC was directed by the Hon'ble Court to recast the panel. As per the recast panel, total 724 land losers were enlisted. The present status of the empaneled displaced persons as per details provided by DVC, is given below:

A. Displaced Panel prepared in the year 1978 788

i Out of the above, number of ST persons 223

ii Out of 788, total employment given before Hon'ble Supreme Court's order dt.9.4.1992. 64

iii No. of balance displaced persons 724

B. After Hon`ble Supreme Court`s Order total 724  
enlisted Displaced Persons

i Employment given 129

ii Refused to take employment 25

iii Candidates paid at the rate of Rs. 3 Lakh 458  
lump sum in lieu of employment

iv Lump sum Payment under process 68

v Awaiting Employment 44

C. Total employment given before & after 193  
Court`s Order (64+129)

i Employment given to Tribals 37

ii Employment given to other than Tribals 156